

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No.3832/2016

New Delhi, this the 6th day of March, 2019

**Hon'ble Mr. S.N. Terdal, Member(J)
Hon'ble Mr. Pradeep Kumar, Member (A)**

Shri Bijendra Singh
Aged about 62 years
Former Conductor
B.No.204433, T.No.44941
S/o Late Manik Chand
R/o 1341-A/9, Govindpuri
Kalkaji, New Delhi – 110 019. ... Applicant

(By Advocate :Shri D.P.Mann)

Versus

1. Delhi Transport Corporation
I.P.Estate
New Delhi – 110 002
Service through
Its Chairman.
2. The Manager (Personnel)
Delhi Transport Corporation
I.P.Estate
New Delhi – 110 002.
3. The R.M. (South)
Delhi Transport Corporation
Vasant Vihar Depot
New Delhi – 110 057.
4. The Depot Manager
Delhi Transport Corporation
Kalkaji Depot, New Delhi. ...Respondents

(By Advocate :Shri Anmol Pandita for Ms. Divya Jyoti)

ORDER (ORAL)**Hon'ble Mr. S.N. Terdal, Member (J)**

Heard and perused the records.

Counsel for the respondents fairly submitted that appeal filed by the applicant on 23.02.2015 is not yet disposed of by the respondents. We direct the Appellate Authority to dispose of the aforesaid appeal of the applicant by passing a reasoned and speaking order within 60 days from the date of receipt of a copy of this order. The OA is disposed of. No order as to costs.

(Pradeep Kumar)
Member (A)

(S.N. Terdal)
Member (J)

uma